

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. THIRIYAMBAK
KANNAN

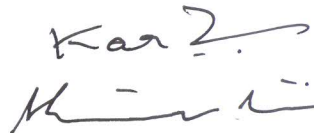
Counsel for
Petitioner



2. KRISHNA SRINIVASAN
KARTHIK RAY MOHAN
GEETHI ARIZ.
409.
S. RATNASUBRAMANIAM
ASSOCIATES.

Counsel.
for

Respondents.
2-6.



ORDER

Counsel for the petitioner present. Counsel for R2 to R6 present. Counsel for respondents has clarified that the matter pending before the District Court, Madurai, has no bearing on the company petition. Counsel for R2 to R6 has filed the vakalat on behalf of the respondents. It has been reported that pleadings are complete and the matter may be posted for final arguments. Put up on 09.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)